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**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

**ON THE 27<sup>th</sup> OF MARCH, 2023**

**WRIT PETITION No. 19669 of 2003**

**BETWEEN:-**

**RAVI KUMAR PRASAD S/O LATE SN PRASAD, AGED ABOUT 43 YEARS, OCCUPATION: ASSISTANT ENGINEER (ELECTRICAL SAFETY) AND ASSISTANT ELECTRICAL INSPECTOR KHANDWA R/O 2 MISSION COMPOUND KHANDWA (MADHYA PRADESH)**

**.....PETITIONER**

**(NONE)**

**AND**

- 1. STATE OF MADHYA PRADESH THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF ENERGY GOVT. OF MADHYA PRADESH VALLABH BHAWAN BHOPAL (MADHYA PRADESH)**
- 2. THE CHIEF ENGINEER (ELECTRICAL SAFETY) AND CHIEF ELECTRICAL INSPECTOR SATPURA BHAWAN BHOPAL (MADHYA PRADESH)**

**.....RESPONDENTS**

***(BY SHRI SHIV KUMAR SHRIVASTAVA - GOVT. ADVOCATE)***

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*This petition coming on for hearing this day, the court passed the following:*

**ORDER**

None for the petitioner.

It appears that with the passage of time, this petition is rendered infructuous.

Accordingly, this petition is dismissed as having been rendered infructuous.

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